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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/154/ (IB)/2017  
NAME OF THE PETITIONER(S) : TATA CAPITAL FINANCIAL SERVICES LTD  
NAME OF THE RESPONDENT(S) : AROHI INFRASTRUCTURE PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

for M. Thirumala Kumar  
V. J. Arulraj

Counsel for Respondent

Sh. Thirumala

**ORDER**

Counsel for petitioner called but absent. Counsel for respondent present and prayed time for filing counter. Time extended at request. Put up on **27.07.2017** at **10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)